

the reply given to Starred Question No. 425 in the Rajya Sabha on the 3rd September 1957 and state:

(a) whether the Sanskrit Commission has since submitted its report:

(b) if so, what are its main recommendations; and

(c) when Government expect to finalise their decisions in respect of the same?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SCIENTIFIC RESEARCH (DR. K. L. SHRIMALI): (a) No, Sir.

(b) and (c). Does not arise.

DR. RAGHUBIR SINH: May I know by what date the Commission is expected to submit its report?

DR. K. L. SHRIMALI: Any day. The report is complete, and we have requested the Chairman to expedite submission of the report.

*189. [The questioner (Shrimati Savitry Devi Nigam) was absent. For answer, vide cols. 1018-1019 infra.]

INDIA WHEAT LOAN EDUCATIONAL EXCHANGE PROGRAMME

*190. SHRI B. SHIVA RAO: Will the Minister of EDUCATION AND SCIENTIFIC RESEARCH be pleased to state:

(a) the quantum and nature of the assistance received under the India Wheat Loan Educational Exchange Programme during the years 1955-56 and 1956-57;

(b) the names of the institutions or universities which have received equipment under this Programme; and

(c) the arrangements made for the prompt delivery of this equipment to those institutions and universities after its arrival in India?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SCIENTIFIC RESEARCH (DR. K. L.

SHRIMALI): (a) and (b). A statement is laid on the Table of the Sabha.

(c) The clearance and delivery of the equipment procured under the India Wheat Loan Educational Exchange Programme to the beneficiary institutions is the responsibility of the organization called CARE (Co-operative for American Remittances to Everywhere) to which this task has been entrusted by the U.S. Government. Government of India have taken all possible steps to facilitate matters so far as Customs formalities etc., are concerned.

STATEMENT

Part (a)

Nature of assistance	Quantum by year	
	1955-56	1956-57
1. Books for Indian Institutions	\$487,700	\$325,000
2. Equipment for Indian Institutions.	\$516,000	\$375,000
3. Study-tours for Indians in U.S.A.	11 Librarians. 21 Scientists.	24 Indian teachers. 1 Scientist. 1 Administrator. 1 Librarian.
4. Consultative services of U.S. technicians.	2 Scientists	9 General Education experts.

Part (b):

Universities.—(1) Aligarh, (2) Agra, (3) Allahabad, (4) Andhra, (5) Annamalai, (6) Banaras, (7) Baroda, (8) Bihar, (9) Bombay, (10) Calcutta, (11) Delhi, (12) Gauhati, (13) Gujarat, (14) Jammu and Kashmir, (15) Karnatak, (16) Lucknow, (17) Madras, (18) Nagpur, (19) Osmania, (20) Patna, (21) Poona, (22) Punjab, (23) Roorkee, (24) Saugar, (25) Travancore, (26) Utkal.

Institutions.—(1) Agra Medical College. Agra; (2) Indian Cancer Research Centre Bombay; (3) Nutrition Research Laboratories, Coonoor; (4) School of Tropical Medicine,

Calcutta; (5) Madras Institute of Technology, Madras; (6) Shri Ram Industrial Research Institute, Delhi; (7) Bose Institute Calcutta; (8) College of Engineering, Guindy, Madras; and (9) Presidency College, Madras.

SHRI B. SHIVA RAO: I have got a copy of this statement which mentions 26 universities and 9 institutions. May I ask whether there is any definite procedure outlines for the grant of this assistance to all these bodies mentioned in the statement? For instance, is the University Grants Commission consulted?

DR. K. L. SHRIMALI: Allocation to the different universities is made in consultation with the University Grants Commission.

SHRI B. SHIVA RAO: I understand that this assistance is essentially in the nature of a gift. Has that fact been brought to the notice of the Central Board of Revenue so that customs restrictions which should never be applied to gifts may be passed over in these cases and the long delays which, I understand, have taken place will be eliminated in future?

DR. K. L. SHRIMALI: This matter was brought to my notice only a few days back by the hon. Member and this is a matter in which only the Cabinet can take a decision whether all these articles which are imported could be imported without customs duties. I will get the matter further examined.

DR. RAGHUBIR SINH: May I know whether no other institution ever brought this matter to the notice of the Ministry?

DR. K. L. SHRIMALI: It is very difficult for me to say. The hon. Member is asking a vague question.

DR. RAGHUBIR SINH: Is the Ministry not aware that this is a gift and should it not have taken the initiative on its own?

DR. K. L. SHRIMALI: They are not treated as gifts.

SHRI M. H. SAMUEL: Are books allowed to be imported under this programme?

DR. K. L. SHRIMALI: Yes, books and equipment.

अवध के अन्तिम नवाब के वंशजों के
विरोधी दावे

*१९१. श्री नवाब सिंह चौहान :
क्या गृह-कार्य मंत्री यह बताने की कृपा
करेंगे कि :

(क) क्या यह सच है कि अवध के
अन्तिम नवाब के वंशजों ने पेंशन इत्यादि
के सम्बन्ध में विरोधी दावे प्रस्तुत किये
हैं; यदि हां, तो ऐसे कितने दावे सरकार
को मिले हैं व किन किन की ओर से; और

(ख) सरकार ने इस सम्बन्ध में क्या
कार्यवाही की है ?

†[CONFLICTING CLAIMS FROM THE
DESCENDANTS OF THE LAST KING OF
OUDH

*191. SHRI NAWAB SINGH CHAU-
HAN: Will the Minister of HOME
AFFAIRS be pleased to state:

(a) whether it is a fact that the
descendants of the last King of Oudh
have put in conflicting claims for
pensions, etc.; if so, how many such
claims have been received by Gov-
ernment and from whom; and

(b) what action has been taken by
Government in the matter?]

गृह-कार्य मंत्रालय के राज्य मंत्री (श्री
बी० एन० दातार) : (क) जी हां, शहजादा
मेहेर कादर जाहिद अली मिर्जा और उसके
पुत्रों का उनकी पैतृक सम्पत्ति को वापिस
लेने, पेंशन आदि को बढ़ाने का आवेदन पत्र
मिला है। इस दावे के विरोध में वंश के अन्य

†[] English translation.